## "SCHEDULE-I

(See regulation 4)

Name of post.	Num ber of posts.		Pay.	her selecti on	limit	ations require d for direct recruits.	r age and educati onal qualific ations prescri bed for direct recruits will apply in the case of promot ees.	of probati on, if any.	of recruit ment,	promot grades promot be mad Prom otion	ion or de from ion or dep	which utation to  on from  RBI, Banks, Financi	Departmen tal Promotion / Selection Committee exists, what	under which Union Public Service Commis sion is to be consulte d in making recruitm ent.
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11a) Offic	(11b)	(11c)	(12)	(13)
Executive Direct	04 (202 2).	Not applica ble.	Rs.120 500 – 3500 (2) –	Selec tion.	Not appli cable.	Not applica ble.	Not applica ble.	Not applica ble.	(i) by promoti on: 75 per cent.	er havin g	(a) <b>Age:</b> Betwee n forty to fifty-	(a) <b>Age:</b> Between forty to fifty-	Departmen tal Promotion/ Selection	Not applica ble.

		105500			c .11		C*	C*		
or.		127500			failing	three	five	five	Committee	
		(3).			which by	years	years.	years.	(for	
					deputati	of			considerin	
					on	servic	(b)	(b)	g	
					(includin	e in	(b)	Officers	promotion/	
					g short-	Grade	Group	with not	selection)	
					term	F.	A	less than	consisting	
					contract)		Officers		of :-	
							from	twenty	01.	
					•		All	years of	(i)	
					(ii) <b>by</b>		India	experien	Chairperso	
							Service	ce in the	_	
					deputati on: 25		or	officer	n, Incolvenov	
1							Central	cadre of	Insolvency	
1					per cent.		Civil	which	and	
1							Service	minimu	Bankruptc	
							s who	m	y Board of	
							have	fifteen	India-	
							complet	years	Chairman;	
1							ed	experien		
1							minimu	ce in the	(ii) Whole	
							m	field of	Time	
1							eightee	law,	Member,	
1							_	finance,	Insolvency	
							n years of	economi	and	
								cs,	Bankruptc	
							service	account	y Board of	
							and		India –	
1							(i)	ancy or administ	Member;	
							holding		1.10111001,	
							regular	ration.	(iii) Joint	
							post in	<b>.</b>	Secretary	
							level 14	Desirabl		
							10,01 11	e	or	

								(Rs. 144200-218200) in the Pay Matrix; or  (ii) with six years of service in the grade rendere d after appoint ment thereto on regular basis in level 13 (Rs. 123100-215900) in the Pay Matrix.  Desira	educatio nal qualifica tion:  Master of Business Adminis tration with specializ ation in law or finance or economi cs or accounta ncy or Post Graduat e in law or finance or economi cs or accounta ncy or reconomi cs or	equivalent, Ministry of Corporate Affairs — Member;  (iv) An external expert, nominated by the Chairperso n, Insolvency and Bankruptc y Board of India- Member.	
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											ble: Experience in the field of law, finance, economics, accountancy or administration with knowle dge of insolve	Universi ty or Institutio n with knowled ge of insolven cy or bankrupt cy issues.		
											ncy or bankru ptcy issues.			
2. Chief Gener al Mana ger (Grad e F).	04* (2022 ) *Subject to variat ion	Not applica ble.	Rs.10 1900- 3000( 4)- 11390 0(5).	Selection.	Not appli cable.	Not applica ble.	Not applica ble.	Not applica ble.	(i) by promoti on: 75 per cent. failing which by deputati on (includin	Offic er havin g three years of servic e in	Group A Officers from All India Service or Central	Officers with not less than seventeen years of experienc e in officer	Departmen tal Promotion/ Selection Committee (for considerin g promotion/	Not applica ble.

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depen					g short-	Grade	Civil	cadre of	selection)	
d on					term	E.	Service	which	consisting	
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oad.					;		(i) with	ten		
							three	years	(i)	
					(ii) by		years of	experienc	Chairperso	
					deputat		-	e in the	n,	
					ion: 25		regular ·	field of	Insolvency	
					per cent.		service	law,	and	
					per cent.		in level	,		
							13 (Rs.	finance,	Bankruptc	
							123100-	economic		
							215900)	S,	India –	
							in the	accounta	Chairman;	
							Pay	ncy or		
							Matrix;	administr	(ii) Whole	
							, i	ation.	Time	
							or		Member,	
								Desirabl	Insolvency	
							(ii) with	e	and	
							five	educatio	Bankruptc	
							years of			
							regular	nal	y Board of	
							service	qualifica		
							in the	tion:	Member;	
							grade	Mostan		
							rendere	Master	(iii) Joint	
								of .	Secretary,	
							d after	Business	Ministry of	
							appoint	Adminis	Corporate	
							ment	tration	Affairs –	
							thereto	with	Member;	
							on	specialis	wichidel,	
							regular	ation in	<i>(</i> :	
							basis in	law or	(iv) An	
							- 34020 211	IUW OI		

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										209200)	cs or	by the	
										in the	accounta	Chairperso	
										Pay	ncy or	n,	
										Matrix.	Post	Insolvency	
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										le:	or	y Board of	
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	ion		-						g short-	Grade	Civil	cadre of	selection)	
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	oad.		-								(i)	years	(i)	
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												Desirabl	Insolvency	
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											three	educatio	Bankruptc	
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											service	tion:	Member;	
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											dge of insolve ncy or bankrup tcy issues.	ge of insolven cy or bankrupt cy issues.		
e D).	04* (202 2) *Subject to variation dependent on workload.	Not applica ble.	Rs. 68500 - 2150 (2)- 72800 - 2250( 6)- 86300 (9).	Selection.	Not appli cable.	Not applica ble.	Not applica ble.	ble.	(i) by promoti on: 75 per cent. failing which by deputati on (includin g short-term contract); (ii) by deputat ion: 25 per cent.	Offic er havin g three years of servic e in Grade C.	Group A Officers from All India Service or Central Civil Service s,- (i) with regular service in level 12 (Rs. 78800- 209200) in the Pay Matrix;  or	Officers with not less than eleven years of experienc e in officer cadre of which minimum five years experienc e in the field of law, finance, economic s, accountancy or administration.	g promotion/ selection) consisting of:-  (i) Two Whole Time Members, Insolvency and	Not applica ble.

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									external	
							(ii) with	Desirabl	Members/	
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							years of	educatio	nominated	
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							grade	M4	Insolvency	
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							ment	Adminis	India –	
							thereto	tration	Members.	
							on	with		
							regular	specialis		
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							level 11	law or		
							(Rs.	finance		
							67700-	or		
							208700)	economi		
							in the	cs or		
							Pay	accounta		
							Matrix .	ncy or		
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							Desirab	Graduat		
							le:	e in law		
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							of law,	economi		
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										cs, account ancy or administ ration with knowled ge of insolven cy or bankrup tcy issues.	a recognis ed Universi ty or Institutio n with knowled ge of insolven cy or bankrupt cy issues.		
5. Assist 08* ant (20 Gener al *Si ger (Grad e C). ion der d o wo	ble.  ubj to riat pen on	000	tion.	Not appli cable.	Not applica ble.	Not applica ble.	ble.	(i) by promoti on: 75 per cent. failing which by deputati on (includin g short-term contract); (ii) by deputat ion: 25	Offic er havin g three years of servic e in Grade B.	Group A Officers from All India Service or Central Civil Service s,- (i) with regular service	Officers with not less than eight years of experienc e in officer cadre of which minimum five years experienc e in the field of	g promotion/selection) consisting of:-	Not applica ble.

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	72200				67700-	economic	Bankruptc	
	(13).				208700)	s,	y Board of	
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					Pay	ncy or	Members;	
					Matrix	administr	ŕ	
						ation.	(ii) Two	
					or		external	
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					(ii) with	e	experts	
					seven	educatio	nominated	
					years of	nal	by the	
					regular	qualifica		
					service	tion:	_	
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					grade	of		
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					ent	with	Members.	
					thereto	specialis		
					on	ation in		
					regular	law or		
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					level 10	finance		
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					56100-	economi		
					177500)	cs or		
					in the	accounta		
					Pay	ncy or		
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											Desirab le: Experie nce in the field of law, finance, economi cs, account ancy or administ ration with knowled ge of insolven cy or bankrup tcy	e in law or finance or economi cs and accounta ncy from a recogniz ed Universi ty or Institutio n with knowled ge of insolven cy or bankrupt cy		
											-	-		
6. Mana ger (Grad e B).	13* (202 2) *Subject to variat ion	Not applica ble.	Rs.351 50- 1750(9 )- 50900- EB- 1750(2 )- 54400-	Selection.	Not appli cable.	Not applica ble.	Not applica ble.	Not applica ble.	(i) by prom otion: 75 per cent. failing which by deputa	Offic er havin g three years of servic e in	Officer of the Central Govern ment or State Govern ment or Union	Officer s with not less than four years of experie nce in officer	Departmen tal Promotion/ Selection Committee (for considerin g promotion/	Not applica ble.

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							(i) with	minimu	Members,	
					(ii) by		three	m three	Insolvency	
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					ation:		service	experie	Bankruptc	
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					cent.		grade	the	India –	
							rendere	field of	Members;	
							d after	law,		
							appoint	finance,		
							ment	econom	(ii) Two	
							thereto	ics,	external	
							on	account	Members/	
							regular	ancy or	experts	
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							level 10	tration.	by the	
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							177500)	e	Insolvency	
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							or	Master	Members;	
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							(ii) with	Business		

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					years of	tration	
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7. Assist 27* ant (2022 Mana ger (Grad e A). *Subject to variat ion depend on workl oad.	Not applica ble.	Rs.281 50- 1550(4)- 34350- 1750(7)- 46600- EB- 1750 (4)- 53600- 2000(1)- 55600 (17).	Selection.	Age betwe en 18 to 30 years.	Essentia l: Chartere d Account ant or Compan y Secretar y or Cost Manage ment Account ant or Bachelor of Law or Master of Business Adminis	Not applica ble.	(i) by direct recruit ment: 75 per cent.	applic able.	Officer of the Central Govern ment or State Govern ment or Union Territor ies, Public Sector Underta king,-  (i) with regular service in level 10 (Rs. 47600-	Officers with not less than two years of experien ce in officer cadre or Junior Manage ment Grade.  Desirabl e educatio nal qualifica tion:	Recruitme nt: Written examinatio n followed by an interview or group discussion. The interview or group discussion by a committee comprising of two Officers of the Board not below the rank of Executive	Not applica ble.

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		ndere	accounta	comprising
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Technol		ent	Graduat	the Board
ogy	th	ereto	e in law	not below
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must be from a	law, finance, economi cs, account

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ant (Grad	02* (202 2) *Subject to variation depend on workload.	Not applica ble.	Rs.2065 0- 1150(3)- 24100- 1225(1)- 25325- 1325(3)- 29300- 1475(6)- 38150- 1525(2)- 41200- 1740(2)- 46420- 1875(1) (20 years).	Selection.	Not applica ble.	Not applicable.	Not applica ble.	applica	Promotion failing which by deputation.	Not less than seven years of servic e in Grade II.	Officer of the Central Govern ment or State Govern ment or Union Territor ies, or Public Sector Underta king or autono mous and statutor y bodies,-  (a)  (i) holding analogo us post	Not applicab le.	Departmen tal Promotion/ Selection Committee (for considerin g promotion/ selection) consisting of:-  (i) two Officers from Board – Members;  (ii) two external members nominated by Chairperso n, Insolvency	Not applica ble.

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						cadre or			
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						ent; or			
						(ii) with			
						a			
						minimu			
						m of six			
						years of			
						regular			
						service,			
						in the			
						grade			
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						basis in			
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9. Perso nal / Gener al Assist ant (Grad e II).	02* (2022 ) *Subject to variat ion depend on workl oad.	Not applica ble.	Rs.1315 0- 750(3)- 15400- 900(4)- 19000- 1200(6)- 26200- 1300(2)- 28800- 1480(3)- 33240- 1750(1)- 34990 (20 years).	Selection.	Not applica ble.	Not applicable.	Not applica ble	applica	Promotion failing which by deputation.	Not less than seven years of servic e in Grade I.	Officer of Central Govern ment or State Govern ment or Union Territor ies, or Public Sector Underta king or autono mous and statutor y bodies,-(a) (i) holding analogo us post on regular basis in the	Not applicab le.	Departmen tal Promotion/ Selection Committee (for considerin g promotion/ selection) consisting of:-  (i) two Officers from Board – Members;  (ii) two external members nominated by Chairperso n, Insolvency and Bankruptc y Board of India –	Not applica ble.

					parent	Members.	
					cadre or		
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					ent; <b>or</b>		
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											nce in dealing with regulato ry authorit y or statutor y bodies or other Govern ment Instituti ons;  (ii) working knowle dge of comput er;  (iii)			
											(iii) skill in stenogr aphy and typing.			
10. Perso 06 nal / (2) Gener )	6* 2022	Not applica ble.	Rs.1094 0- 380(4)- 12460-	Selec tion.	Age betwee n 18 to 27	Graduat e from recognis ed	Not applica ble.	Two years from the	Direct recruitme nt.	Not applic able.	Not applica ble.	Not applicab le.	Direct recruitme nt: Written examinatio	Not applica ble.

al Assist ant (Grad e I).  *Subj ect to variat ion depen	440(3)- 13780- 520(3)- 15340- 690(2)- 16720- 860(4)-	years.	Universi ty or Institute or equivale nt.	a	ate of ppoin ment.		n followed by an interview or group discussion. The interview	
d on workl oad.	20160- 1180(3)- 23700 (20 years).						or group discussion by a committee comprising of two Officers of the Board not below the rank of Executive Director and two external experts, nominated by the Chairperso n.	